

Annexure 7 - Operational Creditors (Government Dues)

MAN TUBINOX LIMITED | Liquidation commenced 22.10.2021 | updated claim list as on 15.07.2026

Sl. No.	Creditor	Amount claimed ₹	Amount admitted ₹	Amount not admitted ₹	Under verification ₹	Contingent ₹	Reconciliation ₹	Remarks per Erstwhile Liquidator
1	CGST Department	40,03,00,000.00	40,03,00,000.00	0.00	0.00	0.00	0.00	-
2	Income Tax Department	3,66,05,01,897.00	3,66,05,01,897.00	0.00	0.00	0.00	0.00	Full amount admitted in revised SCC Annexure A. Earlier list excludes ₹31,34,49,655; confirm revised admission decision and appeal treatment before filing.
3	SEBI	1,35,166.00	1,35,166.00	0.00	0.00	0.00	0.00	Admitted as recorded in revised SCC Annexure A.
4	CGST & Central Excise Division-II, Pithampur	2,66,60,868.00	2,66,60,868.00	0.00	0.00	0.00	0.00	Admitted as recorded in revised SCC Annexure A.
	TOTAL	4,08,75,97,931.00	4,08,75,97,931.00	0.00	0.00	0.00	0.00	

NOTE :

The claim list is subject to revision from time to time as and when any new information, documents, or details come to the knowledge of the Present Liquidator.

Note on Constitution of CoC and Status of Claims

Pursuant to Section 21(11) of the Insolvency and Bankruptcy Code, 2016, and the applicable amended Liquidation Process Regulations, the Committee of Creditors has been duly reconstituted for supervision of the liquidation process, based on the records and claim details available with the Liquidator. The status of claims is set out in the present list. Section 21(11) extends CoC supervision to ongoing liquidations where no application under Section 54 has been made. egazette.gov.in

The liquidation process has been ongoing since 2021. However, disputes concerning the sole asset of the Corporate Debtor have impeded further progress and completion of the process.